

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 286 of 2019

IN THE MATTER OF:

Brahmagiri Realtors Pvt. Ltd.

...Appellant

Vs

Lanco Hills Technology Park Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. Shekhar G. Devasa, Mr. Sanjay Mishra, Mr. Manish Tiwari, Ms. Shelly Khana and Mr. Saransh Kothari, Advocates

For Respondents: Ms. Garima Sharma and Mr. Raghav Dikshit, Advocates for R-1 to R-9.

ORDER

13.02.2020 Learned Counsel for Respondent Nos. 1 to 9 have filed Reply Affidavits. Learned Counsel for the Appellant wants to file Rejoinder. Rejoinder may be filed within ten days.

List the Appeal 'For Admission (After Notice)' on **27th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Mn